Title: Papers laid on the Table by the members/Ministers.

<u>12.01 hrs.</u>

PAPERS LAID ON THE TABLE

THE MINISTER OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI T.R. BAALU): I beg to lay on the Table:-

A copy each of the following papers (Hindi and English versions):-

Memorandum of Understanding between the Cochin Shipyard Limited and the Ministry of Shipping, Road Transport and Highways for the year 2005-2006.

(Placed in Library, See No. LT 2044/05)

Memorandum of Understanding between the Hindustan Shipyard Limited and the Ministry of Shipping, Road Transport and Highways for the year 2005-2006.

(Placed in Library, See No. LT 2045/05)

- (2)(i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 2003-2004, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 2003-2004.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 2046/05)

- (4)(i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2003-2004 together with Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.
- A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mumbai Port Trust, Mumbai, for the year 2003-2004.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 2047/05)

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS): On behalf of my colleague, Shrimati Panabaka Lakshmi, I beg to lay on the Table-

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences, New Delhi, for the year 2003-2004, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Medical Sciences, New Delhi, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2048/05)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954:-

The Prevention of Food Adulteration (4th Amendment) Rules, 2004 published in Notification No. G.S.R. 812 (E) in Gazette of India dated the 16th December, 2004

The Prevention of Food Adulteration (5th Amendment) Rules, 2004 published in Notification No. G.S.R. 821 (E) in Gazette of India dated the 21st December, 2004, together with a Corrigendum thereto published in Notification No. G.S.R. 175 (E) dated the 16th March, 2005.

(Placed in Library, See No. LT 2049/05)

- (4)(i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 2003-2004, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 2003-2004.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 2050/05)

- (6)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2003-2004, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2003-2004.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 2051/05)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table-

A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

S.O. 324 (E) published in Gazette of India dated the 17th March, 2005 making certain amendments in the Notification No. S.O. 934 (E) dated the 19th August, 2004.

S.O. 325 (E) published in Gazette of India dated the 17th March, 2005 regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 7 (Jabalpur-Nagpur section) in the State of Maharashtra.

S.O. 243 (E) published in Gazette of India dated the 23rd February, 2005 regarding acquisition of land for public purpose of construction (widening) of National Highway No. 28 (Uttar Pradesh/Bihar Border-Muzaffarpur) in District Gopalganj in the State of Bihar.

S.O. 244 (E) published in Gazette of India dated the 23rd February, 2005 regarding acquisition of land for public purpose of construction (widening) of National Highway No. 28 (Uttar Pradesh/Bihar Border-Muzaffarpur) in District Muzaffarpur in the State of Bihar.

(v) S.O. 283 (E) published in Gazette of India dated the 3rd March, 2005 regarding acquisition of land for building, maintenance, management and operation of National Highway No. 2 (Panagarh to Palsit section) in the State of West Bengal.

S.O. 288 (E) published in Gazette of India dated the 4th March, 2005 making certain amendments in the Notification No. S.O. 599 (E) dated the 19th May, 2004.

S.O. 289 (E) and S.O. 290 (E) published in Gazette of India dated the 4th March, 2005 regarding acquisition of land for public purpose of building, maintenance, management and operation of different stretches on National Highway No. 31 in the State of Bihar.

S.O. 291 (E) published in Gazette of India dated the 4th March, 2005 regarding acquisition of land for

public purpose of building, maintenance, management and operation of National Highway No. 31 in the State of West Bengal.

S.O. 1270 (E) published in Gazette of India dated the 16th November, 2004 regarding acquisition of land for public purpose of building, maintenance, management and operation of National Highway No. 45 (Tindivanam-Villupuram-Trichy section) in the State of Tamil Nadu.

S.O. 1271 (E) published in Gazette of India dated the 16th November, 2004 regarding acquisition of land for building (four laning) of National Highway No. 45 (Tindivanam-Villupuram-Trichy section) in the State of Tamil Nadu.

S.O. 1272 (E) published in Gazette of India dated the 16th November, 2004 regarding acquisition of land for public purpose of building (four laning and widening) of National Highway No. 45B (Tiruchirappalli-Viralimalai-Madurai section) in the State of Tamil Nadu.

S.O. 1282 (E) published in Gazette of India dated the 19th November, 2004 regarding acquisition of land for public purpose of building (widening) of National Highway No. 47 (Salem-Coimbatore section) in the State of Tamil Nadu.

S.O. 405 (E) and S.O. 406 (E) published in Gazette of India dated the 24th March, 2005 regarding acquisition of land for public purpose of building (four laning) of different stretches on National Highway No. 46 (Krishnagiri-Ranipeti section) in District Vellore in the State of Tamil Nadu.

(Placed in Library, See No. LT 2052/05)
